

Statement

	1967-68	1968-69	1969-70
	(Rupees in lakhs)		
High Commission of India, London	1.47	1.26	1.66
Embassy of India, Paris	0.69	0.97	0.88
Embassy of India, Washington	1.50	1.43	1.54
Embassy of India, Moscow	1.51	1.55	1.82
Embassy of India, Bonn	0.61	0.68	0.66

Settlement of Uganda Indians in U.K.

*615. SHRI BEDABRATA BARUA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that thousands of persons of Indian origin owning British passport are now faced with certainty of expulsion from Uganda ;

(b) whether any arrangements have been worked out with the British Government for their regular settlement in Britain ; and

(c) whether any other step is contemplated ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) With the implementation of the Trade Licensing and Immigration Act of Uganda a number of persons of Indian origin who hold British passports may have to leave that country.

(b) and (c) : The Government of India have made their views in this matter clear to the British Government and impressed upon them the need to find a solution to this situation. Government of India will continue to give such assistance as possible on humanitarian considerations.

Indian Initiative of Stop Aggression by North Vietnames in Laos

*616. SHRI BAL RAJ MADHOK : SHRI RAM AVTAR SHARMA : SHRI DEVINDER SINGH : SHRI N. K. SANGHI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that North Vietnames offensive on Laos has been progressing unchecked ;

(b) whether it is also a fact that the Government of Laos have approached India as also the International Control Commission Co-Chairman to take initiative to stop this aggression ; and

(c) if so, what steps have been taken by the Government of India in this regard so far ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) The Minister of External Affairs made a statement in the Lok Sabha on the 25th February 1970 in this regard.

(b) Representatives of the Royal Laotian Government have discussed the situation with the Government of India. The Laotian Premier Prince of Souvanna Phouma has written to the two Co-Chairmen of the Geneva Conference, namely, UK and USSR. However, the Royal Laotian Government has not approached the International Control Commission.

(c) The Government of India have exchanged views with the concerned parties and have also asked the Chairman of the ICC in Vientiane to consult the representatives of the two other supervisory powers whether any initiative is possible by the ICC in the present situation. It is understood that the NLHS proposals are under the consideration of the Royal Government.